

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
(IB)-1471(PB)/2018

IN THE MATTER OF:

M/s. Intec Capital Ltd.

.... Applicant / petitioner

v.

M/s. New Print India Pvt. Ltd.

.... Respondent

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Nikunj Hurria, Mr. Sagar Bansal, Advs.

ORDER

List the matter on 12.07.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI,
MEMBER (TECHNICAL)

09.07.2021
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